

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:616  
ANSWERED ON:28.02.2000  
PERMISSION FOR MINING IN RAJASTHAN  
JASWANT SINGH BISHNOI

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) the number of cases seeking permission for the mining sent by Rajasthan Government during last three years.
- (b) the number of such cases pending with the Government during last three years;
- (c) the number of cases where the permission for mining was granted within six months alongwith the criteria adopted in such cases;
- (d) whether some officers were involved in any scam in granting permission for mining; and
- (e) if so, the details thereof and the action taken against them?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI)

(a) & (b) A statement showing number and status of cases sent by the State Government of Rajasthan for mining under Forest (Conservation) Act, 1980 and Environment(Protection) Act,1986 during last three years (1997,1998 and 1999) is annexed .

(c) Under Environment(Protection) Act,1986 decision on the project is taken within 90 days from the receipt of complete information. However as complete information was not available no case was granted permission within six months. The Ministry has formulated the guidelines for mining projects to consider the cases under the provisions of Environment Impact Assessment Notification of 1994. Under the Aravalli Notification of 1992 projects falling in the Sariska Wildlife sanctuary/National Park are not considered for environmental clearance. However, outside the Sariska Wildlife sanctuary/National Park the cases are considered on merits. The project involving forestland, prior forestry clearance is required under the Forest (Conservation) Act, 1980 .

As per the provision of the guideline of Forest (Conservation) Act, 1980 , cases which are complete in all respect are being disposed of within 90 days by the Central Government. In view of unusual large number of proposals received from the State Government of Rajasthan in the year 1997 subsequent to Supreme Court interim direction of 12.12.1996; the Ministry took a decision to constitute a Committee under the Chairmanship of Shri Khazan Singh, Conservator(Central), Regional Office, Chandigarh to carry out sample checking of the proposals submitted by the State Government . As per the report of the Committee there were gross discrepancies in most of the proposals specially in respect of the area statement. Accordingly State Government was requested to re-verify all the proposals and submit verification report/certificate for all undecided proposals. Ministry took a stand that these incorrect proposals cannot be processed further till the verification report is submitted by the State Government. However in respect of proposals relating to renewal of mining leases, temporary working permission over already broken/used up area was granted in most of the cases as per the existing provisions of the guideline framed under Forest (Conservation) Act, 1980 & Rules. After receipt of verification report from the State Government proposals have been decided and are under different levels of processing.

(d) No, Sir.

(e) Does not arise.

**ANNEXURE**

**STATEMENT IN RESPECT TO PART (a) & (b) OF THE OKSABHA UNSTARRED QUESTION NO. 616 FOR 28.2.2000 REGARDING PERMISSION FOR MINING IN RAJASTAHAN.**

**(A) Status of Mining Projects of Rajasthan Received During Last Three Years( 1997,1998&1999) Under Forest (Conservation) Act, 1980 :**

	1997	1998	1999	Total
Number of Proposals received	213	53	22	288

Number of Proposals approved	108	16	01	125
Number of Proposals Rejected/Returned/withdrawn	26	12	05	43
Number of Proposals Pending for want of Information From State Government	06	01	16	23
Number of Proposals under consideration of the Ministry	73	24	00	97

(B) Status of mining projects from Rajasthan (1997-99) under the Environment Impact Assessment and Aravalli Notification:

	1997	1998	1999	Total
Number of received projects	07	07	68	82
Number of cleared projects	07	07	25	39
Number of Pending projects as on 31.12.1999	00	00	43	43